

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 85(ND)12**  
**CA. NO.**

**CORAM:**

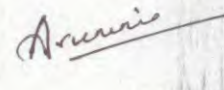
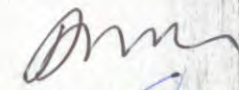

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SH. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017**

**NAME OF THE COMPANY: M/s. Mr. Naveen Gupta Vs. M/s. H. J. Consultants Pvt. Ltd.**

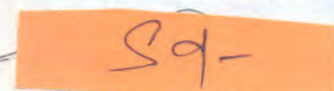
**SECTION OF THE COMPANIES ACT: 397/398**

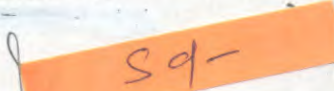
<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Rajnish Sinha	Advocate	Petitioners	
2.	Arunima Bose			
3	P.K. Dhangar	CA	Resp	
4.	Mr. Anil Sharma	Adv	"	
5.	Mr. Nitesh Jain	Adv	"	

**ORDER**

Counsels for both the parties are present. The Ld. Counsel have stated that C.P. No.85/ND/2012 is a connected matter and may also be taken up on the given date along with the other Petitions.

Taking into consideration the submission of the Ld. Counsel for the parties, all the four matters are directed to be listed on 08.5.2017.

  
(S.K. Mohapatra)  
Member (Tech.)

  
(R. Varadharajan)  
Member (Judicial)